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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/201/2016  
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others  
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	HEMA SRIMIVASAN MOHAMED JAVED SHERIF FOR S ESHWAR, PCS	COUNSEL FOR RESPONDENTS	
2.	Preetni. S. Arasu for. Rajagopal & Raghunathan Advocates	Counsel for Petitioners	

ORDER

Counsel representing both the parties are present and prayed for time for submitting final arguments. Time enlarged at their request. Put up on 20.07.2017 at 10.30 A.M.

  
(S. Vijayaraghavan)  
Member (Technical)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)